No. C-30013/25/2017-Ad.IVA  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  

5th Floor, HUDCO Vishala Building,  
Bhikaji Cama Place, New Delhi-110066  
Dated, the 4th August, 2017

To  
All Chief Commissioners/Directorate Generals,  
Pr. Commissioners/Commissioners under CBEC.  
Pr. CCA, CBEC, New Delhi.

Subject: Implementation of Government’s decision on the recommendations of the 7th Pay Commission – Revision of Pension of Pre-2016 pensioners/family pensioners.

Sir,

I am directed to forward herewith a copy of DoP&PW’s O.M.No.4/23/2017-P&PW(D) dated 25.07.2017, alongwith enclosures, on the subject mentioned above and to request that action taken report for the status of revised cases as on 16.08.2017 may be sent to the Board in the enclosed proforma by 18.08.2017 positively. (Fax No.011-26162694 & 011-26162835).

Yours faithfully,

(Amarjit Singh  
Director.
Tel.No.26162694  
Tel. Fax No.011-26162694

Encl: As above.

Copy to: 1. Shri Sanjeev Kuimar Singh, Addl. Commissioner(HRM), DGHRD, CBEC, 409/8, Deepshikha, Rajendra Place, New Delhi-110018 – with request to compile the information from all field formations and send a consolidated report to the Board.

2. Webmaster, O/o DG (System), with request to upload the same on CBEC’s website.

(Amarjit Singh  
Director.)
OFFICE MEMORANDUM

Implementation of Government’s decisions on the recommendations of the 7th Pay Commission-Revision of Pension of pre-2016 pensioners/family pensioners etc- Procedural actions for revision.

The undersigned is directed to say that orders for revision of pension of pre-2016 pensioners/family pensioners by national pay fixation in the 7th Central Pay Commission Matrix have been issued vide this Department’s O.M. No.38/37/2016-P&PW(A) dated 12.05.2017. Subsequently, concordance tables for fixation of revised pay and pension/family pension of pre-2016 pensioners/family pensioners have also been circulated vide this Department’s O.M. No. 38/37/2016-P&PW(A) dated 06.07.2017.

2. Attention of Ministries/Departments is invited to Para-18 of this Department’s O.M. 38/37/2016-P&PW(A) dated 12/05/2017 whereby responsibility has been cast on Head of Department and Pay and Accounts Office attached to the office from which the Government servant had retired or was working last before his death to revise the pension/family pension of pre-2016 pensioners/family pensioners with effect from 01.01.2016

3. It has, however, come to the notice of this Department that the process of revision of pension/family pension of pre-2016 pensioners/family pensioners has not yet been started by a large number of Ministries/Departments/Organizations/Offices. It has also been brought to the notice of this Department that pensioners/family pensioners are being asked to make a formal application for revision of their pension/family pension. The instructions issued by this Department do not provide for submission of application by individual pensioners/family pensioners for revision of pension/family pension. Ministries/Departments, etc. are, therefore, once again requested to suo moto proceed to process the revision cases immediately to avoid delays in issuance of revised PPOs of pre-2016 retirees.
4. All the Ministries/Departments are also requested to furnish the status of revised cases as on 16-08-2017 in the enclosed proforma so as to reach this Department latest by 31-08-2017.

Encl: As above.

(Sanjay Wadhawan)
Deputy Secretary to the Govt. of India
Tel. No. 24655523

To

1. All Secretaries to the Ministries/Departments of Government of India.
2. Financial Commissioners (Railways), Railway Board, Ministry of Railways, Rail Bhavan, Raisina Road, New Delhi-110 001
3. Member (Finance), Department of Posts, Dak Bhawan, New Delhi.
4. Member (Finance), Department of Telecom, Sanchar Bhawan, Ashoka Road, New Delhi.
5. All Financial Advisers of Ministries/Departments of Government of India.
6. Controller General of Defence Accounts, Ulan Batar Marg, Palam, Delhi Cantt. 110 010
8. Chief Controller (Pension), Central Pension Accounting Office, Trikoot- II, Bhikaji Cama Place, New Delhi with a request to provide updated status in respect of issuance of revised PPOs Ministry/Department-wise.
Implementation of Government’s decisions on the recommendations of the 7th CPC – Status of Revision of Pensions/Family Pension cases of pre-2016 pensioners/family pensioners by Ministries/Departments and their Attached/Subordinate Offices

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<th>Name of Ministry/Department</th>
<th>Total No. of cases requiring revision</th>
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<th>Percentage of cases yet to be revised w.r.t. col. 1</th>
<th>Remarks</th>
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Signature of Officer
(Not below the rank of Deputy Secretary/Director)